

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/247(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SHYAM FERRO ALLOYS LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Rishav Banerjee,Adv.] For the Financial Creditor
Mr.Sayak Ranjan Ganguly,]
Ms.Srijani Ghosh,Adv.]
Ms.Indrani Majumdar,Adv.]
Mr.Shaunak Mitra,Adv.] For the Corporate Debtor
Ms.Shivangi Thard,Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Mr. Rishav Banerjee, Ld. Counsel for the Operational Creditor submits that he has instruction to seek withdrawal of the application, in view the fact that full payment has been made by the Corporate Debtor without prejudice to any on-going proceedings.
3. Accordingly, CP is **dismissed as withdrawn**.
4. File be consigned to record.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ